

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 137 (ND) 16

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: Pawan Kumar & Anr. Vs. M/s Raheja Mall
Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Abdhesh Chaudhary, Mr. Harikesh Singh and Mr. Yogesh Kumar Keshari, Advocates	
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For the Respondent (s): Mr. Saurabh Kalia, Advocate

ORDER

Renotify this case before the Special Bench on 13th April, 2018 at 2 PM.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)